## Diversion of Kolkata-Nagpur Indigo flight

2969. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Kolkata-Nagpur flight of Indigo Airlines was diverted to Raipur on 29 Match, 2012 after a pig strayed on to the runway at Dr. Babasaheb Ambedkar International Airport;
  - (b) if so, the reasons thereof; and
- (c) what appropriate action Government is taking to scrupulously keep domestic/wild animals off the runway?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

- (b) Question does not arise.
- (c) Major steps taken by Government to keep domestic/wild animals off the runway are as under:
  - A high power National Bird Control Committee (NBCC) has been set up by the Government of India to monitor and adopt policy decision for bird/wildlife strikes prevention.
  - (ii) Airfield Environment Management Committees have been constituted at every airport where scheduled flights operate, to identify sources of stray animals/bird attraction at the airport and take necessary steps for bird strike prevention.
  - (iii) Aircraft Rules 1937, Rule 90 (Penalties) have been amended and a fine of Rs. one lakh or imprisonment for a term not exceeding three months or with both, have been imposed for leaving any animal object or bird in the movement area of an aerodrome.
  - (iv) Inspection/Safety Audit of airports are carried out by a team consisting officers from DGCA, Airport Operator and all other stakeholders.

## **Incentive to carriers**

2970. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether most airlines, Government and private, in the Indian civil aviation industry have been posting losses over the past financial year;